

आयकर अपीलिय अधिकरण] पुणे न्यायपीठ "बी" पुणे में  
IN THE INCOME TAX APPELLATE TRIBUNAL  
PUNE BENCH "B", PUNE

BEFORE SHRI ANIL CHATURVEDI, AM  
SHRI S.S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.959/PUN/2018

निर्धारण वर्ष / Assessment Year : 2013-14

Kewal Real Estate Developers  
Private Limited.  
2413, Kumar Capital,  
East Street, Camp.  
Pune-411 001

..... अपीलार्थी /  
Appellant

PAN : AAACK7491G.

बनाम v/s

The Pr. Commissioner of Income Tax-6,  
Pune.

..... प्रत्यर्थी /  
Respondent

Assessee by : Shri R.G. Agiwal

Revenue by : Shri Hoshang B. Irani

सुनवाई की तारीख / Date of Hearing : 19.11.2019	घोषणा की तारीख / Date of Pronouncement: 19.11.2019
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**PER ANIL CHATURVEDI, AM :**

This appeal filed by the assessee is emanating out of the order of the Pr. Commissioner of Income Tax -6, Pune dated 28.03.2018 passed u/s.263 of the Income Tax Act.

2. On the date of hearing, assessee filed a letter dt. 18.11.2019 wherein he submitted that he does not wish to press the appeal and requested to withdraw the appeal. Revenue has no objection in assessee's withdrawing the appeal.

3. We have heard the Ld. D.R. and perused the material on record. In view of the request of the assessee to withdraw the appeal, appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed.

Order pronounced on 19<sup>th</sup> day of November, 2019.

Sd/-  
**(S.S. VISWANETHRA RAVI)**  
**JUDICIAL MEMBER**

Sd/-  
**(ANIL CHATURVEDI)**  
**ACCOUNTANT MEMBER**

पुणे Pune; दिनांक Dated : 19<sup>th</sup> November, 2019.

SB

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. The Pr. CIT-6, Pune.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" / DR,
- 5 ITAT, "B" Pune;  
गार्ड फाईल / Guard file.

// True Copy //

**आदेशानुसार/ BY ORDER**

निजी सचिव / Private Secretary  
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune.